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II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs (Department of Personnel and Administrative Reforms), under subsection (2) of section 3 of the All India Services Act, 1951:—

- (i) G.S.R. No. 507, dated the 22nd April, 1978, publishing the Indian Administrative Service (Fixation of Cadre Strength Fourth Amendment Regulations, 1978.
- (ii) G.S.R. No. 542, dated the 29th April, 1978, publishing the Indian Police Service (Fixation of Cadre Strength) First Amendment Regulations, 1978.
- (iii) G.S.R No 543, dated the 29th April, 1978, publishing the Indian Police Service (Pay) Fourth Amendment Rules, 1978.
- (iv) G.S.R. No. 544, dated the 29th April, 1978, publishing the Indian Administrative Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 1978.
- (v) G.S.R. No. 545, dated the 29th April, 1978, publishing the Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 1978.

[Placed in Library. See No. LT-2260/78 for (I) to (V)].

- I. Report (1976-77) and Accounts of the Neyveli Lignite Corporation Limited, Neyveli (Tamilnadu) and Related Papers
- II. A note on the implementation of the Recommendation No. 17 contained in the Sixty-Second Report of the Committee 10n Public Undertakings

ऊर्जा मंत्रालय में राज्य मंत्री (श्री फजलूर रहमान): श्रीमन्, मैं ग्रापकी श्रनुमति से निम्नलिखित पत्न सभा पटल पर रखता हूं :

I. कम्पनी ग्रिधिनियम, 1966 की धारा 619क की उपधारा (1) के ग्रिधीन निम्निलिखित पत्नों की एक-एक प्रति (ग्रंग्रेजी तथा हिन्दी में):

- (i) 1976-77 के वर्ष के लिए नेवेली लिगनाइट कारपोरेशन लिमिटेड, नेवेली (तामिलनाडु) का 21वां वार्षिक प्रतिवेदन तथा लेख, लेखों पर लेखा-परीक्षकों के प्रतिवेदन ग्रौर उन पर भारत नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।
- (ii) कारपोरेशन के कार्यकरण की सरकार द्वारा समीक्षा।

[Placed in Library See No. LT-2080/78 for (I) and (II)].

II. राज्य विद्युत बोडों के क.र्यकरण के सम्बन्ध में सरकःरी उपक्रमों सम्बन्धी समिति के 62वें प्रतिवेदन मे अन्तर्विष्ट सिफारिश सख्या 17क कार्यान्वयन के सम्बन्ध मे एक टिप्पण (अंग्रेजी तथा हिन्दी में)।

[Placed in Library, See No. LT-2361/78].

CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPORTANCE

Situation arising out of arrests and killing of Scheduled Castes and Neo-Buddhists in Agra and calling in of the Army and imposition of curfew there on the 1st May, 1978

SHRI BUDDHA PRIYA MAURYA (Andhra Pradesh) Sir, I beg to call the attention of the Minister of Home Affairs to the situation arising out of arrests and killing of Scheduled Castes and neo-Buddhists in Agra and calling in of the army and imposition of curfew there on May 1, 1978.